

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 106
(IB)-353(PB)/2019

IN THE MATTER OF:

Sharad Tewari and Savita Tewari	Applicants/petitioners
v.		
Indirapuram Habitat Centre Pvt. Ltd.	Respondent

Order under Section 7 of IBC, 2016

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-	Mr. R.K Gupta, Adv.
For the Respondent:	Mr. Saurabh Kalia, Mr. Ashotosh Gupta, Mr. Gaurav Rana, Mr. Abhishek Aggarwal, Adv. for Corporate Debtor.

ORDER

For order see, CP No. (IB)-129(PB)/2019.

05.04.2019.
Aarti Makker